

(b) if so, whether some fair price shops for selling fertilisers are to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) In December, 1975, prices of certain phosphatic and potassic fertilisers were reduced.

(b) The allotment of imported fertilisers is made in favour of the State Governments and internal distribution of fertilisers within the State is the responsibility of the State Government concerned. So far as the Central Government is concerned, there is no proposal to open fair price shops for sale of fertilisers.

C.B.I. Probe into involvement of Government Officials in Projects launched by A. V. A. R. D.

626. SHRI SHASHI BHUSHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have information about any involvement of Government officials with the projects launched by Association of Voluntary Agencies for Rural Development and the amount of grants given to this Organisation and other organisations affiliated to it; and

(b) whether such involvement has been got looked into through CBI and if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) and (b). The information is being collected and will be laid on the Table of the House.

Association of Voluntary Agencies for Rural Development

627. SHRI SHASHI BHUSHAN: Will the Minister of AGRICULTURE

AND IRRIGATION be pleased to state:

(a) whether Gandhi Peace Foundation is affiliated to Association of Voluntary Agencies for Rural Development;

(b) amount of money contributed by the Gandhi Peace Foundation and AVARD to the 'Total Revolution' movement in the country; and

(c) number of persons belonging to Gandhi Peace Foundation and other organisations who went to Jail in connection with the 'Total Revolution' movement in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) to (c). The information is being collected and will be laid on the Table of the House.

Permission to Government Agencies to open Wine Shops in Delhi

628. SHRI MOHINDER SINGH GILL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it has been decided to allow Government agencies to open wine shops in the Capital; and

(b) if so, the broad outlines thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) and (b). According to information received from the Delhi Administration, the matter is being examined by the Administration in the light of the guidelines on prohibition issued by the Government of India.